

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1382(KB)2020
IVN.P (IBC)/15(KB)2024, IA(I.B.C)/1288(KB)2024,
IA(I.B.C)/732(KB)2024, CONT.A. (IBC)/4(KB)2024,
IA(I.B.C)/1248(KB)2024, IA(I.B.C)/1187(KB)2024,
IA(I.B.C)/419(KB)2024, IA(I.B.C)/678(KB)2024,
IVN.P (IBC)/13(KB)2024, IA(I.B.C)/358(KB)2024,
IA(I.B.C)/275(KB)2024, IVN.P (IBC)/7(KB)2024,
IA(I.B.C)/317(KB)2024, IA(I.B.C)/534(KB)2024,
IA(I.B.C)/2013(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the UCO Bank, State Bank of India, Union Bank
Ms. Zeba Khan, Adv.] of India & Indian Bank
Ms. Muskan Saha, Adv.]

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Dripto Majumdar, Adv.]
Mr. Chandan Mohata, Adv.]

Mr. Prasanjit Pal, Adv.] For Intervenor/applicants
Mr. Ajit Keshari, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IVN.P (IBC)/15(KB)2024:**
 - a. Let a reply to the application be filed within a period of two weeks'
 - b. List the matter for consideration on **12.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**